

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/215(CHE)/2023
NAME OF THE PETITIONER(S) : M/s. R K K R Steels Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Present: Shri. S.R. Raghunathan, Ld. Counsel for the Petitioner.

Shri. J. Manivannan, Ld. Counsel for the Liquidator of M/s. Surana Industries Limited.

Arguments on the petition partly heard.

Petitioner is directed to file the audited Balance Sheet from 2020-2021 till date.

Written synopsis of arguments be also filed.

List the petition for further hearing on **29.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs